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Title: Regarding disclosure of information on air-pollution.

SHRI FEROZE VARUN GANDHI (SULTANPUR): As per an ADB-Casa Asia 2006 report, the industrial and power generation sectors contribute in the range of 20% - 40% to urban air pollution. Under the National Environment Policy, firm level environmental information data should be filed with respective State Pollution Control Boards (SPCBs) under Form V format of environmental rules. Though this firm level data is available to state regulators, but citizens have difficulties in accessing this data.

Information disclosure leverages the behavioural changes by making existing private markets work better. This policy has been effectively used in the US & EU through the disclosure of the toxic waste generated by the firms in the US and mandatory eco-labelling of the products in the EU. The environmental disclosures have been used by developing countries to complement the CAC regulations, for example, the Programme for Pollution Control, Evaluation, and Rating in Indonesia, EcoWatch in Phillipines and Green-Watch in China.